

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 1191  
TO BE ANSWERED ON 18 DECEMBER, 2018

RATION SHOPS

1191. SHRI KODIKUNNIL SURESH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the steps taken by the Government to popularize the ration shops under PDS system in the country;
- (b) whether there are any plans at present aimed to improve the stock portfolio of ration shops and thereby making them more accessible to consumers; and
- (c) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

---

(a) to (c): Public Distribution System (PDS) is operated under the joint responsibility of the Central and the State / UT Governments. Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries/families, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries under PDS and supervision over and monitoring of functioning of Fair Price Shops (FPSs), etc. rest with the concerned State/UT Governments. Though the popularization of the ration shops under PDS in the State/UT rests with concerned State/UT Government, the Central Government has also taken steps to create awareness about the NFSA, 2013 and the provisions and entitlements there under. Half page advertisements have been released in this connection in 31 States/UTs.

...2...

The information contained in the campaign messages include the following:

- (i) Date of implementation of NFSA in the particular State/UT.
- (ii) Coverage.
- (iii) Entitlement/Scale of distribution.
- (iv) Provisions regarding Food Security Allowance, intra-State transportation subsidy, dealers' margin, DGRO and SFC
- (v) Non-denial of foodgrains due to bio-metric failure.
- (vi) Web-link to beneficiary data.
- (vii) Toll Free No.
- (viii) Subsidy share of Government of India.

Online allocation under end-to-end computerization scheme has been implemented by all States/UTs Governments except DBT Cash Transfer UT i.e. Chandigarh and Puducherry. The allocation of foodgrains upto Fair Price Shops is to be done electronically by all States/UTs except Chandigarh and Puducherry. This foodgrains allocation details upto FPSs is available on concerned State/UT Governments' portals.

\*\*\*\*